

A thorough enquiry was ordered in the matter and it was found that the adulteration was inadvertently caused due to negligence of staff handling axle oil and kerosene oil for transit either at the Main Stores Depot or in the Stores of the Carriage Foreman, Howrah. The enquiries could not locate specifically the place where adulteration actually took place. The small amount of the kerosene oil that was found mixed with the axle oil would not have materially affected the lubricating properties.

The Assistant Carriage Foreman, Howrah has been held responsible for not detecting the presence of kerosene oil before the axle oil was actually issued for use. Disciplinary action against him will be taken immediately he resumes duty from the sick list.

### रेल डिब्बों की बांट

७१४. श्री जांगड़े : क्या रेल मंत्री यह बतलाने की कृपा करेंगे कि :

(क) केन्द्रीय सरकार के विभिन्न विभागों, राज्य सरकारों तथा जनता द्वारा भेजी जाने वाली किन किन वस्तुओं को प्रथम, द्वितीय तथा तृतीय प्रधानता दी जाती है, जिस के आधार पर उन्हें मालगाड़ी या पार्सल गाड़ी के डिब्बे दिये जाते हैं ; और

(ख) रेल डिब्बों के दिये जाने में प्रथम, द्वितीय तथा तृतीय प्रधानतायें किन किन आधारों और विचारों के अनुसार दी जाती हैं ?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) In the Schedule of preferential traffic, the first, second and third preference for the movement of traffic has been accorded as follows:—

- (1) All moves of immediate and operational nature ordered by the Quarter Master General's Branch, which will be marked IMMEDIATE in respect of Personnel, Vehicles and Stores, Military Special Trains and immediate operational demands.
- (2) (a) Foodgrains including "fines" of wheat viz. Atta, Suji and Rawa on Government Account.

(b) Wheat including "fines" of wheat viz. Atta, Suji and Rawa, Paddy/Rice, Millets, Barley, Maize, and Atta or flour of these grains other than wheat, on trade account within areas where free movement is permitted. These areas will be notified to the Railways by the State Governments concerned from time to time.

(c) Movement of Cattle fodder to the States of Punjab, Bombay, Rajasthan, Ajmer and Saurashtra when sponsored by the Union Ministry of Food and Agriculture or any of the State Governments concerned.

(3) Railway Coal and other Railway Stores and materials.

(b) The standing order of preference is determined according to the comparative importance and urgency of the various kinds of traffic which has to share the overall capacity of Railways in suitable proportions to meet the essential needs.

### REPLACEMENT OF LOCOMOTIVES ON EX-O. T. RAILWAY

795. Shri H. S. Prasad: Will the Minister of Railways be pleased to state:

(a) the number of locomotives on the ex-O.T. Railway that were declared unserviceable during the period from 1943 to 1945;

(b) the number out of these locomotives replaced so far; and

(c) when the required number of new locomotives will be provided?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) to (c). The information has been called for and will be placed on the Table of the House as soon as received.

### PATNA-GAYA ROAD

796. Shri K. P. Sinha: Will the Minister of Transport be pleased to state:

(a) whether it is a fact that a metal-rod road is under contemplation under the National Highways Scheme to connect Patna with Gaya (Bihar);

(b) what is the total estimated cost of the Road and what action has so far been taken in the matter;